

**LOK SABHA**

**UNSTARRED QUESTION NO. 1040**

**TO BE ANSWERED ON 17.12.2018**

Allocation of Gas

1040. SHRIMATI REKHA VERMA:

SHRI LALLU SINGH:

DR. KIRIT P. SOLANKI:

Will the Minister of PETROLEUM AND NATURAL GAS पेट्रो लयम और प्राकृतिक गैस मंत्री be pleased to state:

(a) whether the government is aware that various gas based power plants and other plants are lying closed due to non-supply of gas from IGL in Uttar Pradesh and if so, the details thereof;

(b) whether the industrial development has been adversely affected due to non-supply of gas by IGL in the State and if so, the details thereof;

(c) whether the State Government and public representatives had requested the Government to lay IGL Gas pipeline in the industrial areas and if so, the details thereof;

(d) whether the Government is likely to accept the request of the State government and if so, the details thereof along with the time by which the IGL gas pipeline will be laid in the industrial areas;

(e) whether more than 3000 Mega Watt gas based capacity remain idle/closed in the State of Gujarat due to inadequate availability of gas at affordable rate and if so, the details thereof: and

(f) whether the State Government has requested either to allocate Administered Price Mechanism Gas or provide subsidy on available gas in the market and to facilitate the power purchase agreement with Public Sector Undertaking and if so, the details thereof along with the response of the Government in this regard?

**ANSWER**

**MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) Indraprastha Gas Limited (IGL) is presently operational in Geographical Areas (GA) comprising of NCT Delhi, Gautam Budh Nagar and Ghaziabad districts in Uttar Pradesh and Rewari district in Haryana. IGL is supplying Compressed Natural Gas (CNG) for transportation and Piped Natural Gas (PNG) for domestic, commercial and industrial purposes in these cities. At present IGL is not supplying gas to gas based power plants. IGL is supplying gas to 5000 Industrial and Commercial customers.

(b) to (d) In order to cater to the needs of Industrial Customers, IGL has laid a robust pipeline network of over 12,000 kms covering almost all major Industrial Area in its GAs. At present,

IGL is catering to the gas requirement of around 5000 Industrial & Commercial Customers across in its GA. As per demand, IGL is expanding its pipeline network by providing last mile connectivity for industrial areas in Gautam Budh Nagar & Ghaziabad. IGL has informed that all the identified areas for industrial connections have been addressed and there are no pending requests to lay gas pipeline in the industrial areas with IGL as on date.

(e) Domestic natural gas is allocated as per the prevailing gas allocation policy depending upon the availability and balance demand is being met through the import of Liquefied Natural Gas (LNG) which is imported under open general license on the terms and conditions mutually agreed upon between the buyers and sellers. The plant may source natural gas as per its requirement. The power plants in Gujarat, in the period April - October, 2018, produced 8843.50 MUs of electricity and were supplied 3.13 MMSCMD of domestic gas.

(f) Yes, Madam. A letter dated 24.01.2017 from Hon'ble Minister of Agriculture, Energy, Government of Gujarat was received.

Further, all gas based power plants can generate power from gas and sell the same to any discom or any other consumer. Government has also provided Nil Custom duty on Liquefied Natural Gas (LNG) and Natural Gas (NG), when imported for generation of electrical energy by a generating company as defined in section 2(28) of the Electricity Act, 2003 (36 of 2003) to supply electrical energy or to engage in the business of supplying electrical energy to the grid.

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